Other Commodities—

Foodgrain	Quintals
Sugar	62-58
H. V. Oil	4 73
MaUe	1300
Soap	ll-63oCaks anl 36 K ;s washing soap
Match	361 Pa *h*ts
Tea	203 Pa kits oi' virious sizes
Cement	851 Bags
Battery CelLj	151 Pi., s

These seizures have been made for the cases of hoarding as well as for violations of various Control Orders.

राज सहायता दरों पर किसानों को खेती में काम में आने वाली वस्तुओं तथा दैनिक उपयोग की वस्तुओं की सप्लाई

629. **श्री नत्थी सिंह :**

श्री जगदीश जोशी :

श्री कल्पनाथ :

श्री गुणानन्द ठाकुर :

डा० कमलनाथ झा :

क्या **कृषि** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार उन किसानों को, जो निर्धारित दरों पर गेंहूं, चावल मोटा अनाज, तिलहन, दालों जैसे कृषि उत्पादों को सरकार को बेचने के लिये आते है मिट्टी का तेल, डीजल, उर्वरक, कीडा मारने की दवा सस्ता मोटा कपड़ा चीनी, वनस्पति तेल की सप्लाई प्राथमिकता के आधार पर करने का विचार रखती है, और

(ख) यदि हां, तो इस संबंध में ब्यौरा क्या है और जो किसान राष्ट्रीय वसूली कार्यक्रम में सरकार के साथ सहयोग नहीं कर रहे है क्या सरकार उन्हें दी जाने वाली किन्हीं और विशेष सुविधाओं को वापस लेने का विचार रखती है ?

t [Supply of inputs and articles of daily consumption to farmers at subsidized rates

*629. SHRI NATHI SINGH:

SHRI JAGDISH JOSHI:

SHRI KALP NATH:

SHRI GUNANAND THAKUR:

DR. KAMALNATH JHA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to provide kerosene, diesel, fertilisers, insecticides, cheap coarse cloth, sugar, vegetable oil and paper on priority basis to those farmers who come forward to sell their farm products like wheat, rice, coarse-grain, oilseeds, pulses to Government at fixed rates; and

(b) if so, the details in this regard and whether Government propose to withdraw any special facilities given to those farmers who are not co-operating with Government in the procurement programme?]

ILTHE MINISTER OF STATE IN THE

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णा साहिब शिन्दे) (क) और (ख) उर्वरकों और अन्य दुर्लभ आदानों को अधिप्राप्ति से जोड़ने सहित खाद्यानों की अधिप्राप्ति के दायरे को बढ़ाने से संबंधित विभिन्न सुझाव कृषि मंत्रालय के विचाराधीन है ।

फिलहाल सरकार को अधिप्राप्ति कार्यक्रमा में सहयोग न देने वाले किसानों को दी गई किसी विशेष सुविधा को वापस लेने का कोई भी प्रस्ताव नहीं है ।

MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P- SHINDE): (a) and (b) Various suggestions for enlarging the scope of procurement of foodgrains, including the linking of fertilisers and other scarce inputs with procurement, are under considaration of the Ministry of Agriculture.

tt] English translation.

["here is no proposal al present to withdraw any <, ial facility in respect of far-tvq do not cooperate with Govem-ment in ihe procurement programme.]

Anto-hormone injection for birth control produced by the Indian institute of Science, Bangalore

»63o, SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

I whelher it is a fact that the Indian Institute of Seience, Bangalore has succeeded in producing an anti-hormone injection tor birlh control; and

ib) if so, what are the details thereof'?

IMF DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KONDAJJI BASAP-PA'r. (a) and (b) The experiments carried out on monkeys so far show thai mti-sera can be developed to certain hormones, e anti-sera when given by injection caii block ovulation or terminate very early pregnancy. The feasibility of using such an approach in the human beings however, requires further exnerimentation.

Fertiliser Scandal in Punjab

SHRI RABI RAY: Will the of AGRICULTURE be pleased to state:

ia) v nether il is a fact that the persons involved in the last year's fertiliser scandal in Punjab have been identified by the C.B.I.;

(b) if so, what are the details thereof; and

(c) whether Government propose to compensate the farmers for the financial loss on this account?

THF. MINISTER OF STATE IN SHE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): fa) Yes, Sir.

fb) Ten persons have been found to be mainly involved in this case and they have been arrested and are on bail. Further action in the matter in keeping with legal provisions is being taken.

(c) Since the fraud has been committed by non-Government agencies, the question of compensation will have to be taken up by the farmers against the parties concern-ed.

दिल्ली और नई दिल्ली में बस सेवाओं में सुधार

*632. **श्री प्रकाश वीर शास्त्री** : क्या **नौवहन और परिवहन** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अतिरिक्त सेवाओं के चलाए जाने के फलस्वरूप दिल्ली की बस सेवाओं में कोई सुधर हुआ है ;

(ख) क्या कतिपय मार्गों पर नई सेवाओं के चलाये जाने के अतिरक्त वर्तमान बेड़े में कुछ और बसें सम्मिलित की गई है ;

(ग) दिल्ली परिवहन निगम के कार्यकरण में और सुधार लाने के लिये क्या कोई नई योजना तैयार की गई है ; और

(घ) यदि हां, तो इसे कब तक क्रियान्वित किया जायगा ।

t [Improvement of bus services in Delhi and New Delhi

*632. SHRI PRAKASH VIR bHAS.-TRI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether any improvement has been effected in bus service in Delhi as a result of introduction of additional services:

(b) whether some more buses have been added to the present fleet, besides the in-troduction of new services on certain routes;

ff 1 English translation.